

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 391 OF 2017

Dated : 31st July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Madhya Pradesh Power Management Company Ltd. ...Appellant(s)
Versus**

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Vaishnavi Vishwanathan

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Anand K. Ganesan for R-2

Mr. Rajiv Srivastava
Ms. Harshita Sinha
Ms. Gargi Srivastava for R-3 to 6

Ms. Poorva Saigal for R-8 &9

Mr. Janmali Manikala
Ms. Catherine Ayallore, SPL

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on
17.09.2019.

**(S.D. Dubey)
Technical Member**
ts/mkj

**(Justice Manjula Chellur)
Chairperson**